GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO.*30

TO BE ANSWERED ON THE 2^{ND} DECEMBER, 2025/ AGRAHAYANA 11, 1947 (SAKA)

FUNDS FOR DISASTER MANAGEMENT

†*30. SHRI SUKHJINDER SINGH RANDHAWA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount of funds allocated for disaster management during the current and the last three years;
- (b) the details of funds allocated/released to Punjab for disaster management during the last three years;
- (c) whether the Government proposes to create a database of fund allocation made to Punjab and other States online by bringing it to public domain; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d) A statement is laid on the Table of the House.

Statement in reply to the Lok Sabha Starred Question No. 30 dated 2nd December, 2025.

(a) to (d): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The details of under funds allocated and released SDRF and NDRF states including Punjab is available on the website https://ndmindia.mha.gov.in/ndmi/responsefund.

The details of fund allocated and released under SDRF and NDRF to State of Punjab during last three years i.e. 2022-23 to 2024-25.

(Rs. In crore)

Year	Allocation under SDRF (including	Central Share of	Release from
	central share and state share)	SDRF released	NDRF
2022-23	554.40	416.00	
2023-24	582.40	436.80	
2024-25	611.20	458.40	29.60

During current financial year 2025-26, the State Government of Punjab has been allocated an amount of ₹642.40 crore (₹481.60 crore Central share + ₹160.80 crore State share) under the SDRF. The Central Government released 1stinstallment of the central share of SDRF amounting to ₹240.80 crore to the State Government on 18.06.2025. Additionally, pursuant to the announcement of the Hon'ble Prime Minister, the 2nd installment of the Central share of SDRF amounting to ₹240.80 crore was also released to the State Government in advance on 10.09.2025. In addition, the State Government of Punjab has reported an opening balance of ₹11947.20 crore in their SDRF account as on April 1, 2025.
